

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 29

IA 1885/2020 IA 770/2021 IA 771/2021 IA 684/2021 IA 941/2021 in
C.P.(IB)3025/MB/2019

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **24.06.2024**

NAME OF THE PARTIES: **STATE BANK OF INDIA V/s RELIANCE**
COMMUNICATION INFRASTRUCTURE
LTD

Section 60(5) & 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

IA 1885/2020 IA 770/2021 IA 771/2021 IA 684/2021 IA 941/2021 in
C.P.(IB)3025/MB/2019

- 1) Mr. Rishabh Jaisani, Ld. Counsel for the Resolution Professional and Mr. Tushad Kakaria, Ld. Counsel for the Respondent Nos. 1, 2 & 6 (in IA 684), for the Respondents (in IA 771) and for the Respondent Nos. 1 & 3 (in IA 771) are present.
- 2) Ld. Counsel for the Resolution Professional submits that they have filed an Application to implead the erstwhile Directors and Management of the

Corporate Debtor; however, the said Application is not listed on Board today; thus, prays for an adjournment in the matter.

- 3) Later on, Ld. Counsel for the Respondent Nos. 1, 2 & 6 in IA 684 submits that they are expecting the Authority from the Respondent No. 7, however, Ld. Counsel for the Resolution Professional submits that the said Respondent No. 7 is already proceeded *ex parte*. Counsel for the Resolution Professional further submits that Respondent Nos. 1, 2 & 6 in IA 684 have filed their Replies. The said submissions are noted.
- 4) Stand over to 18.07.2024, for further consideration and hearing. In the meantime, Respondents shall file and place on record Affidavit in Replies well before the adjourned date thereby duly serving copies thereof to the other side well in advance. Parties shall be at liberty to complete and exchange the pleadings well before the adjourned date so that the matter will be taken up on the next date of hearing.

Sd/-

**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Vedant Kedare

Sd/-

**JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)**